

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

226. IA/1303/2023 C.P. (IB)/757(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.09.2023**.

NAME OF THE PARTIES: Preksha Enterprise

Vs

Vector Projects (India) Private Limited

SECTION : Sec 9 of IBC 2016

Presence: Mr. Maulik Chokshi, Counsel for the Applicant

ORDER

I.A. 1303 of 2023

I.A. is allowed as prayed for.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)